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3 CHAITRA 1945(S)  
(NO.PATNA 254) PATNA, FRIDAY, 24<sup>TH</sup> MARCH 2023

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PATNA HIGH COURT

NOTIFICATION

*The 24<sup>th</sup> March 2023*

ADDENDA AND CORRIGENDA TO PATNA HIGH COURT RULES, 1916

(Fifth Edition)

C.S. No. – 173

No. (Misc-17-2019) A.D. (Rules)159(R)/Rules Department—Below Rule 22 of the Chapter III of the Rules of the High Court of Judicature at Patna, 1916 the following is added:-

“Note : As clarified by the Division Bench of this Court in the order dated 11-09-2021 passed in L.P.A. No.1147 of 2019 titled Co-ordination Committee of three Association of Lawyers of Patna High Court Vs The State of Bihar and Another.”

By order of the Court,  
RUDRA PRAKASH MISHRA,  
*Registrar General.*

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Memo no...../AD(Rules)

Dated, the 24<sup>th</sup> March, 2023.

Copy of the gazette notification in respect of C.S. No.173 is forwarded to the President, Bar Association; the President, Advocate Association; the President, Lawyers Association; the Secretary, Bar Association; the Secretary, Advocate Association; the Secretary, Lawyers Association, Patna High Court, Patna; the Secretary, District Bar Association, Patna Civil Courts, Patna; the Secretary, District Bar Association, Patna City Civil Courts, Patna; the Secretary, District Bar Association, Danapur Civil Courts, Patna; the Secretary General, Taxation Bar Association Bihar, Patna; the J.R. -cum- P.P.S. to the Hon'ble the Chief Justice; The P.A. to the Registrar General; P.A. to the Registrar (Vigilance); P.A. to the Registrar (Administration); P.A. to the Registrar (Appointment); P.A. to the Registrar (I.T. -cum- C.P.C.); P.A. to the Joint Registrar (Establishment); P.A. to the Registrar (List & Computer); P.A. to the Joint Registrar (Judicial); O.S.D./O.S.D. (Computerization); Joint Registrar I/c, Establishment Department; Joint Registrar I/c, P.A. Section; Joint Registrar I/c, Copying Department; Joint Registrar I/c, Criminal Department; Deputy Registrar I/c, Accounts (General) Department; Deputy Registrar I/c, Training & Skill Development; Deputy Registrar I/c, Criminal Revision Section; Deputy Registrar I/c; Criminal (Disposal) Section; Deputy Registrar I/c; Judicial Dispatch Section; Assistant Registrar I/c, Writ (Pre) Section; Assistant Registrar I/c, M.A. & Tax Section; Assistant Registrar I/c, List Section; Assistant Registrar I/c, Writ (Disposal) Section; Assistant Registrar I/c, Centralized Letter Receiving Centre; Assistant Registrar I/c, A.D. (Misc) Section; Assistant Registrar I/c, Criminal Filing Section; Assistant Registrar I/c, C.R., L.P.A. & Civil Review (Disposal) Section; Assistant Registrar I/c, Criminal Stamp Reporting Section; Assistant Registrar I/c, Protocol Section; Assistant Registrar I/c, A.D. (Establishment); Assistant Registrar I/c, Lawazima Board; Assistant Registrar I/c, Criminal Miscellaneous Section; Assistant Registrar I/c, First Appeal Section; Assistant Registrar I/c, A.D. (General); Assistant Registrar I/c, Court Officer's Office; Assistant Registrar I/c, Criminal Disposal Section; Assistant Registrar I/c, Criminal (Misc.) Section; Assistant Registrar I/c, Purchase Cell; Assistant Registrar I/c, Supreme Court Department; Assistant Registrar I/c, A.D. (General); Assistant Registrar I/c, Record Room (Civil & Criminal); Assistant Registrar I/c, Original & Election Department; Assistant Registrar -cum- Oath Commissioner; I/c P.A. Section; S.O. I/c, Accounts (Establishment); S.O. I/c, Accounts (General); S.O. I/c, AD (Appointment); S.O. I/c, AD (Misc.); S.O. I/c A.O.R. Cell; S.O. I/c, AD (Statistical); S.O. I/c, C.O. Office; S.O. I/c, C.R. & L.P.A. (Disposal) Section; S.O. I/c, Centralised Filing Section; S.O. I/c, Civil Revision (Pending) Section; S.O. I/c, Civil Stamp Reporting Section; S.O. I/c, Computer Cell + Reception -cum- Information Centre; S.O. I/c Conference Cell; S.O. I/c, Copying (Criminal) Dept; S.O. I/c, Copying (General) Dept; S.O. I/c, Copying (Writ) Dept; S.O. I/c, Court Master Section; S.O. I/c, Criminal (Disposal) Section; S.O. I/c, Criminal (Miscellaneous) Section; S.O. I/c, Criminal Appeal Section; S.O. I/c, Criminal Revision Section; S.O. I/c, Criminal Stamp Reporting Section; S.O. I/c, Decree Department; S.O. I/c Digitization Cell; S.O. I/c, Fax Section; S.O. I/c, Filing Section; S.O. I/c, First Appeal Section; S.O. I/c, Issue Section; S.O. I/c, Juvenile Justice Secretariat; S.O. I/c, J.O.S.R.R. (Judicial Officer Service Record Room); S.O. I/c, Judges Library; S.O. I/c, Lawazima Section; S.O. I/c, Legal Aid Committee; S.O. I/c, Legal Cell; S.O. I/c, List Section; S.O. I/c, LPA & Civil Review (Pending) Section; S.O. I/c, M.A. & Tax Section; S.O. I/c, M.J.C. (Disposal) Section; S.O. I/c, M.J.C. (Pending) Section; S.O. I/c, Mediation Centre; S.O. I/c, Monitoring Cell - I; S.O. I/c, Monitoring Cell- II; S.O. I/c, Original & Election Dept; S.O. I/c, P.B.X./ U.B.I.X. Operator; S.O. I/c, Pass Distributor; S.O. I/c, Protocol Section; S.O. I/c, Purchase Cell; S.O. I/c, Right to Information Cell; S.O. I/c, Receiving Section -cum-Centralised Letter Receiving Centre; S.O. I/c, Record Room (Criminal); S.O. I/c, Record Room (Judicial); S.O. I/c, Recruitment and Appointment Cell; S.O. I/c, Registrar's Inspection; S.O. I/c, Second Appeal Section; S.O. I/c, Selection and Appointment Cell; S.O. I/c, Stationery Dept; S.O. I/c, Supreme Court Dept; S.O. I/c, Translation Dept; S.O. I/c, Judicial Despatch Section; S.O. I/c, Vigilance Cell; S.O. I/c, Writ (Disposal) Section; S.O. I/c, Writ (Post) Section; S.O. I/c, Writ (Pre) Section; S.O. I/c, Defective Section (Civil); ■ Senior Programmer for information and needful.

Enclosure-As above.

■ Please upload the gazette notification on the Official website of the Hon'ble Court.

  
Registrar General